

सुझाव दिया गया। अनुभवपूर्वक राहत की बड़ी हुई आवश्यकता हेतु राज्य की सहायता के लिए प्रधान मंत्री राष्ट्रीय राहत कोष से 12.76 करोड़ रुपये की राशि जारी की गई। संबद्ध राज्यों/संघ शासित क्षेत्रों द्वारा व्ययों/से संबंधित साम्प्रदायिक दंगों का शिकार हुए लोगों को स्वीकृत/जारी की गई कुल राशि का विवरण दर्शाया गया है। (नीचे देखिए)

प्राकृतिक आपदाओं से पीड़ित व्यक्तियों को दी गई वित्तीय सहायता संबंधी सूचना एकत्र की जा रही है और सदन के पटल पर रख दी जाएगी।

#### विवरण

राज्य का नाम	वितरित कुल राशि (लाखों में)
1. असम	270.80
2. आन्ध्र प्रदेश	51.34
3. बिहार	85.00
4. दिल्ली	65.85
5. गुजरात	1309.31
6. कर्नाटक	363.39
7. केरल	7.65
8. मध्य प्रदेश	609.48
9. महाराष्ट्र	1642.33
10. उड़ीसा	19.71
11. राजस्थान	141.89
12. तमिलनाडु	3.62
13. उत्तर प्रदेश	589.00
14. पश्चिम बंगाल	88.19
15. हरियाणा	1.00
16. जम्मू व कश्मीर	—
योग:— 5248.56	

#### Deteriorating law and order situation in Assam

4032. SHRI BHADRESWAR GOHAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are aware about the deteriorating law and order situation in Assam;

(b) whether the Government also aware that huge public money has been spent by Government of Assam on completing of its two years in

Assam specially in publicity; and

(c) whether the Centre is convinced with the tailored reports of the Government of Assam about the law and order situation in Assam?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) to (c) The matters referred to in the question are subjects which come under the purview of the State Government. However, the prevailing law and order situation in Assam is continuously monitored by the Central Government. There has been some increase in violence committed by the militant outfits during the year 1993. However, various measures have been taken to bring about improvement in the law and order situation with appreciable results.

#### Smuggling of arms in Kerala

4033. SHRI O. RAJAGOPAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that large scale smuggling of arms into India is taking place at Kasargod in Kerala;

(b) if so, what action Government has taken to stop this;

(c) if so, whether the government order a thorough probe into the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (c) While there is no specific information regarding smuggling of arms into India through Kasargod in Kerala, all State Governments/UT administrations and the concerned Central Agencies have been fully alerted to step up and maintain highest level of alert and vigil to counter smuggling activities.

#### Child marriages in Arunachal Pradesh

4034. SHRI NYODEK YONGGAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that child marriages are still being solemnised in many parts of Arunachal Pradesh; and

(b) if so, what measures Government are taking to prevent such practices?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) and (b) Information is being